

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 135/MP/2014

- Subject : Petition under Section 79 (1) (c) of the Electricity Act, 2003 and Regulation 32 of the Central Electricity Regulatory Commission (Grant of Connectivity, long term access and medium-term open access in inter-State transmission and related matters) Regulations, 2009 for grant of Long Term Open Access for Faridabad Solar PV 5 MW.
- Date of hearing : 21.10.2014
- Coram : Shri M.Deena Dayalan, Member
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
- Petitioner : NTPC Limited, New Delhi.
- Respondents : Power Grid Corporation of India Ltd. and others
- Parties present : Shri M.G.Ramachandran, Advocate, NTPC
Ms. Anushree Bardhan, Advocate, NTPC
Ms. Poorva Saigal, Advocate, NTPC
Shri A.K.Srivastava, NTPC
Shri A.K.Bishnu, NTPC
Shri S.K.Jain, NTPC
Shri Shyam Kumar, NTPC
Shri A.M.Pagvi, PGCIL
Shri S.S.Barpanda, NLDC
Ms. Supriya Singh, NLDC
Shri Rajiv Porwal, NRLDC
Ms. Supriya Singh, NLDC

Record of Proceedings

The Commission directed to list the matter for hearing before full Commission on 7.11.2014.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**